

SPECIAL BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/169(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS POPULAR TIE UP PVT LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Ajay Chaubey, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter before regular Bench on **11.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**